

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (C) D.No(s).14215/2010

C.R.POPLI

Petitioner(s)

VERSUS

SYNDICATE BANK & ORS.

Respondent(s)

Date: 22/07/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Pukhrambam Ramesh Kumar, Adv. (SCLSC)

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Learned counsel for the petitioner brings to my notice that this petition is an un-numbered SLP and only at the diary stage. He proposes to withdraw the special leave petition and a letter has been filed to the above effect. In the light of the above, the special leave petition is dismissed as withdrawn.

am

(SUNIL THOMAS)  
REGISTRAR